

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2016**

**Dated: 12<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Siwana Solar Power Project (P) Ltd.**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission &  
Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Nishant Kumar

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Mr. Pulkit Agrwal for R-2

**ORDER**

As agreed by the learned counsel for both parties, list the matter for further hearing on **22.02.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*js/pk*